- (b) whether the Arun Maira Committee had also recommended protection for domestic power equipment manufacturers who suffered price advantage while bidding for mega power projects;
- (c) whether the domestic power equipment sector has enough capacity to cater to a large number of mega and ultramega power projects which are coming up; and
- (d) whether Government has now come around for a zero duty regime for the import of power generation equipments?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Domestic manufacturers supplying capital goods through International Competitive Bidding to Public Sector cost plus Mega Power Projects under the Mega Power Policy are given a price preference of 15%.

- (b) The Maira Committee has made recommendation for levy of Custom duty @ 10% additional custom duty 'Nil' and SAD @ 4% on import of equipment for Mega and Ultra Mega power projects to offset the disadvantages suffered by domestic manufacturers.
- (c) In view of large thermal capacity addition programme envisaged, manufacturing capacity for power equipment in the country is being enhanced. BHEL is undertaking capacity augmentation programme to increase its manufacturing capacity to about 20,000 MW per annum which would include manufacturing capacity of about 13,500 MW for large size thermal units. Besides, new Joint Ventures are being formed for setting up manufacturing facilities for supercritical units in the country. Planned manufacturing capacity envisaged by these ventures is of the order of 11,000 MW per annum for supercritical boilers and 12,000 MW per annum for supercritical turbine-generators for large thermal units. More joint ventures like BGR and Hitachi are coming up for manufacturing facilities for superficial boilers and turbine generators. Such augmentation of manufacturing facilities in the offing is expected to meet the future requirements from indigenous sources.
- (d) Fiscal benefits of zero customs duty and deemed export benefits are available to the "Mega power projects" under the mega power project policy.

## Under-achievement of power generation targets

†752. SHRI RAVI SHANKAR PRASAD: SHRI RAM JETHMALANI:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the targets fixed for power generation could not be achieved for past several years;
  - (b) if so, Government's reaction thereto; and

<sup>†</sup>Original notice of the question was received in Hindi.

(c) the year when the target fixed for power generation was achieved in the past?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) and (b) Year-wise details of target for electricity generation and actual generation since 2004-05 are given below:—

Year	Generation target (billion unit)	Actual generation (billion unit)	Achievement of target (%)
2004-05	586.412	587.416	100.2
2005-06	621.500	617.510	99.4
2006-07	663.000	662.523	99.9
2007-08	710.000	704.469	99.2
2008-09	774.344	723.793	93.4
2009-10	7 <b>89.</b> 511	771 <b>.</b> 551	97.7

From the above it may be seen that the 93.4% and 97.7% achievement of target generation during 2008-09 and 2009-10 was primarily due to inadequate availability of water for hydro generation due to weak and delayed monsoon/drought, inadequate availability of coal and gas, delay in commissioning of balance of plant equipment in some of the new generating stations and long outages of some of the generating units.

(c) While the actual electricity generation during the year 2004-05 was 100.2% of the target, the achievement of the targets in 2005-06, 2006-07 and 2007-08 were over 99%.

## Status of hydro power projects in NER

753. SHRI PARIMAL NATHWANI: Will the Minister of POWER be pleased to state:

- (a) the hydro power potential in the country and how much of this potential is being utilized;
- (b) the details of major and minor hydro power projects pending completion in the North East Region (NER);
  - (c) whether these projects have been opposed by NGOs;
  - (d) if so, the details thereof; and
  - (e) the steps taken by Government for the early completion of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Based on the re-assessment studies done by Central Electricity Authority in 1987, the hydro-electric potential in the country is 145320 MW (in respect of schemes with capacity